

NOTIFICATIONS UNDER DELIMITATION
ACT

THE MINISTER OF STATE IN THE
MINISTRY OF LAW, JUSTICE AND
COMPANY AFFAIRS (DR. V. A.
SEYID MUHAMMAD): I beg to lay
on the Table a copy each of the fol-
lowing Notification (Hindi and English
versions) under sub-section (2) of
section 11 of the Delimitation Act,
1972:—

(1) S.O. 12(E) published in
Gazette of India dated the 3rd Janu-
ary, 1976 making certain corrections
in the Delimitation Commission's
Order No. 13 dated the 15th April,
1974 in respect of the Union Terri-
tory of Goa, Daman and Diu.

(2) S.O. 13(E) published in
Gazette of India dated the 2nd Janu-
ary, 1976 making certain correc-
tions in the Delimitation Commis-
sion's Order No. 44 dated the 30th
June, 1975 in respect of the State of
Rajasthan.

(3) S.O. 16(E) published in
Gazette of India dated the 5th
January, 1976 making certain cor-
rections in the Delimitation Com-
mission's Order No. 32 dated the 1st
January, 1975 in respect of the State
of Andhra Pradesh.

(4) S.O. 17(E) published in
Gazette of India dated the 5th
January, 1976 making certain cor-
rections in the Delimitation Com-
mission's Order No. 35 dated the 8th
February, 1975 in respect of the
State of Meghalaya.

(5) S.O. 20(E) published in
Gazette of India dated the 6th Janu-
ary 1976 making certain correction
in the Delimitations Commission's
Order No. 7 dated the 18th October,
1973 in respect of the State of
Manipur.

(6) S.O. 27(E) published in
Gazette of India dated the 6th

January 1976, making certain cor-
rections in the Delimitation Com-
mission's Order No. 36 dated the
15th February, 1975 in respect of the
State of Assam

(7) S.O. 29(E) published in
Gazette of India dated the 8th Janu-
ary, 1976 making certain correc-
tions in the Delimitation Commis-
sion's Order No. 9 dated the 31st
December, 1973 in respect of the
State of Orissa.

(8) S.O. 34(E) published in
Gazette of India dated the 9th Janu-
ary, 1976 making certain corrections
in the Delimitation Commission's
Order No. 29 dated the 7th Decem-
ber, 1974 in respect of the State of
Madhya Pradesh. [Placed in Lib-
rary. See No. LT-10227/76.]

STATEMENT *re* DELAY IN LAYING ANNUAL
REPORT OF ENGINEERS INDIA LTD., NEW
DELHI FOR 1972-73

THE DEPUTY MINISTER IN THE
MINISTRY OF PETROLEUM (SHRI
ZIAUR RAHMAN ANSARI): I beg to
lay on the Table a statement (Hindi
and English versions) explaining the
reasons for delay in laying the Annual
Report* of the Engineers India Limi-
ted New Delhi, for the year 1972-73.
[Placed in Library. See No. LT-10226
/76.] [Laid on the Table of Lok Sabha
on 27-8-74.]

STATEMENT *re* DELAY IN LAYING ANNUAL
REPORTS OF INDIAN DRUGS AND
PHARMACEUTICALS LTD, ETC. AND RE-
VIEW AND ANNUAL REPORT OF HINDUS-
TAN ANTIC-BIOTICS LTD., PIMPRU

THE DEPUTY MINISTER IN THE
MINISTRY OF CHEMICALS AND
FERTILIZERS (SHRI C. P. MAJHI):
I beg to lay on the Table—

(1) A statement (Hindi and En-
glish versions) explaining the rea-
sons for delay in laying the Annual
Reports** of the—

(i) Indian Drugs and Pharma-
ceuticals Limited, New Delhi, for
the year 1972-73;